

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 09, 2021

No. 1016 /Admin. (Services)/2021

Sri **Vinay Kumar Singh-IV**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Agra to be Civil Judge, Senior Division, Sonbhadra vice Sri Suraj Mishra.

No. 1017 /Admin. (Services)/2021

Sri **Suraj Mishra**, Civil Judge, Senior Division, Sonbhadra to be Chief Judicial Magistrate, Sonbhadra vice Sri Mahendra Kumar-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sonbhadra.

No. 1018 /Admin. (Services)/2021

Sri **Mahendra Kumar-II**, Chief Judicial Magistrate, Sonbhadra to be Secretary (Full Time), District Legal Services Authority, Aligarh vice Sri Deepak Kumar Mishra.

No. 1019 /Admin. (Services)/2021

Sri **Deepak Kumar Mishra**, Secretary (Full Time), District Legal Services Authority, Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 1020 /Admin. (Services)/2021

Sri **Kuldeep Singh-II**, Additional Chief Judicial Magistrate (Northern Railway), Aligarh to be Civil Judge, Senior Division, Hardoi vice Sri Sheelvant.

No. 1021 /Admin. (Services)/2021

Sri **Sheelvant**, Civil Judge, Senior Division, Hardoi to be Additional Chief Judicial Magistrate, Hardoi vice Sushri Alka Pandey.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hardoi

No. 1022 /Admin. (Services)/2021

Sushri **Alka Pandey**, Additional Chief Judicial Magistrate, Hardoi to be Secretary (Full Time), District Legal Services Authority, Hardoi vice Smt. Sabiha Khatoon.

No. 1023 /Admin. (Services)/2021

Smt. **Sabiha Khatoon**, Secretary (Full Time), District Legal Services Authority, Hardoi to be Chief Judicial Magistrate, Bhadohi at Gyanpur vice Sri Ashutosh-II.

No. 1024 /Admin. (Services)/2021

Sri **Ashutosh-II**, Chief Judicial Magistrate, Bhadohi at Gyanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1025 /Admin. (Services)/2021

Sri **Pradeep Kumar Shukla**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Civil Judge, Senior Division, Pratapgarh vice Sushri Akanksha Mishra.

No. 1026 /Admin. (Services)/2021

Sushri **Akanksha Mishra**, Civil Judge, Senior Division, Pratapgarh to be Additional Chief Judicial Magistrate, Pratapgarh vice Sri Anand Kumar Upadhyay.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pratapgarh.

No. 1027 /Admin. (Services)/2021

Sri **Anand Kumar Upadhyay**, Additional Chief Judicial Magistrate, Pratapgarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mirzapur.

No. 1028 /Admin. (Services)/2021

Sushri **Pragya Singh**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Gorakhpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Mirzapur vice Sri Anubhav Jain.

No. 1029 /Admin. (Services)/2021

Sri **Abhinav Jain**, Civil Judge, Senior Division (Fast Track Court), Mirzapur to be Additional Chief Judicial Magistrate, Raebareli vice Smt. Pooja Gupta.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Raebareli.

No. 1030 /Admin. (Services)/2021

Smt. **Pooja Gupta**, Additional Chief Judicial Magistrate, Raebareli to be Civil Judge, Senior Division, Pilibhit vice Sri Sunil Kumar-III.

No. 1031 /Admin. (Services)/2021

Sri **Sunil Kumar-III**, Civil Judge, Senior Division, Pilibhit to be Civil Judge, Senior Division, Mahoba vice Sri Abhishek Kumar Vyas.

No. 1032 /Admin. (Services)/2021

Sri **Abhishek Kumar Vyas**, Civil Judge, Senior Division, Mahoba to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 1033 /Admin. (Services)/2021

Sri **Mritunjay Kumar**, Civil Judge, Junior Division, Ballia is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Ghaziabad vice Smt. Indresh.

No. 1034 /Admin. (Services)/2021

Smt. **Indresh**, Civil Judge, Senior Division (Fast Track Court), Ghaziabad to be Additional Civil Judge, Senior Division, Hathras in the newly created court, created vide G.O. No. 10/2016/870/Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.

No. 1035 /Admin. (Services)/2021

Smt. **Kiran Gond**, Additional Chief Judicial Magistrate, Baghpat to be Chief Judicial Magistrate, Sultanpur vice Sri Harish Kumar-II.

No. 1036 /Admin. (Services)/2021

Sri **Harish Kumar-II**, Chief Judicial Magistrate, Sultanpur to be Secretary (Full Time), District Legal Services Authority, Lalitpur in the vacant court.

No. 1037 /Admin. (Services)/2021

Sri **Sharib Ali**, Secretary (Full Time), District Legal Services Authority, Baghpat to be Additional Chief Judicial Magistrate, Bijnor vice Smt. Rachna.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bijnor.

No. 1038 /Admin. (Services)/2021

Smt. **Rachna**, Additional Chief Judicial Magistrate, Bijnor to be Civil Judge, Senior Division, Bijnor vice Sri Vimal Tripathi.

No. 1039 /Admin. (Services)/2021

Sri **Vimal Tripathi**, Civil Judge, Senior Division, Bijnor to be Chief Judicial Magistrate, Bijnor vice Sri Dilip Kumar Sachan.

No. 1040 /Admin. (Services)/2021

Sri **Dilip Kumar Sachan**, Chief Judicial Magistrate, Bijnor to be Chief Judicial Magistrate, Etawah vice Sri Raghuvir Singh Rathore.

No. 1041 /Admin. (Services)/2021

Sri **Raghuvir Singh Rathore**, Chief Judicial Magistrate, Etawah to be Judge Small Causes Court, Kanpur Nagar vice Sri Praveen Kumar Tyagi.

No. 1042 /Admin. (Services)/2021

Sri **Praveen Kumar Tyagi**, Judge Small Causes Court, Kanpur Nagar to be Chief Judicial Magistrate, Farrukhabad vice Sri Rajendra Kumar Singh.

No. 1043 /Admin. (Services)/2021

Sri **Rajendra Kumar Singh**, Chief Judicial Magistrate, Farrukhabad to be Additional Chief Judicial Magistrate, Farrukhabad vice Smt. Vineeta Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Farrukhabad.

No. 1044 /Admin. (Services)/2021

Smt. **Vineeta Singh**, Additional Chief Judicial Magistrate, Farrukhabad to be Civil Judge, Senior Division (Fast Track Court), Farrukhabad in the vacant court.

No. 1045 /Admin. (Services)/2021

Smt. **Tapasya Tripathi**, Judicial Magistrate, First Class, Faizabad is promoted and posted as Additional Chief Judicial Magistrate, Ballia vice Sri Yashpal.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ballia.

No. 1046 /Admin. (Services)/2021

Sri **Yashpal**, Additional Chief Judicial Magistrate, Ballia to be Judge Small Causes Court, Faizabad vice Sri Vijay Kumar Gupta-II.

No. 1047 /Admin. (Services)/2021

Sri **Vijay Kumar Gupta-II**, Judge Small Causes Court, Faizabad to be Civil Judge, Senior Division, Budaun vice Dr. Devendra Singh Fauzdar.

No. 1048 /Admin. (Services)/2021

Dr. **Devendra Singh Fauzdar**, Civil Judge, Senior Division, Budaun to be Secretary (Full Time), District Legal Services Authority, Budaun in the vacant court.

No. 1049 /Admin. (Services)/2021

Smt. **Richa Verma**, Secretary (Full Time), District Legal Services Authority, Ballia to be Secretary (Full Time), District Legal Services Authority, Faizabad vice Sri Abhinav Tiwari.

No. 1050 /Admin. (Services)/2021

Sri **Abhinav Tiwari**, Secretary (Full Time), District Legal Services Authority, Faizabad to be Secretary (Full Time), District Legal Services Authority, Pilibhit vice Smt. Sudesh Kumari.

No. 1051 /Admin. (Services)/2021

Smt. **Sudesh Kumari**, Secretary (Full Time), District Legal Services Authority, Pilibhit to be Secretary (Full Time), District Legal Services Authority, Sitapur vice Sri Deepak Kumar Jaiswal.

No. 1052 /Admin. (Services)/2021

Sri **Deepak Kumar Jaiswal**, Secretary (Full Time), District Legal Services Authority, Sitapur to be Additional Chief Judicial Magistrate, Sitapur vice Sri Shiva Nand Gupta.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sitapur.

No. 1053 /Admin. (Services)/2021

Sri **Shiva Nand Gupta**, Additional Chief Judicial Magistrate, Sitapur to be Secretary (Full Time), District Legal Services Authority, Bijnor vice Sri Amir Suhail.

No. 1054 /Admin. (Services)/2021

Sri **Amir Suhail**, Secretary (Full Time), District Legal Services Authority, Bijnor to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad.

No. 1055 /Admin. (Services)/2021

Sri **Gyanendra Kumar**, Civil Judge, Junior Division, Nawabganj- Bareilly is promoted and posted as Secretary (Full Time), District Legal Services Authority, Balrampur vice Sri Aashish Pandey.

No. 1056 /Admin. (Services)/2021

Sri **Aashish Pandey**, Secretary (Full Time), District Legal Services Authority, Balrampur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etawah.

No. 1057 /Admin. (Services)/2021

Smt. **Garima Singh**, Secretary (Full Time), District Legal Services Authority, Banda to be Additional Chief Judicial Magistrate, Banda vice Sri Nadeem Anwar.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Banda.

No. 1058 /Admin. (Services)/2021

Sri **Nadeem Anwar**, Additional Chief Judicial Magistrate, Banda to be Civil Judge, Senior Division, Banda vice Sri Bhartendu Prakash Gupta.

No. 1059 /Admin. (Services)/2021

Sri **Bhartendu Prakash Gupta**, Civil Judge, Senior Division, Banda to be Chief Judicial Magistrate, Banda vice Sri Sanjay Kumar-VI.

No. 1060 /Admin. (Services)/2021

Sri **Sanjay Kumar-VI**, Chief Judicial Magistrate, Banda to be Secretary (Full Time), District Legal Services Authority, Barabanki vice Sushri Sweta Chandra.

No. 1061 /Admin. (Services)/2021

Sushri **Sweta Chandra**, Secretary (Full Time), District Legal Services Authority, Barabanki to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 1062 /Admin. (Services)/2021

Sri **Nishchal Shukla**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Civil Judge, Senior Division, Basti vice Smt. Trisha Mishra.

No. 1063 /Admin. (Services)/2021

Smt. **Trisha Mishra**, Civil Judge, Senior Division, Basti to be Civil Judge, Senior Division, Moradabad vice Sri Abhay Pratap Singh-II.

No. 1064 /Admin. (Services)/2021

Sri **Abhay Pratap Singh-II**, Civil Judge, Senior Division, Moradabad to be Chief Judicial Magistrate, Kasganj vice Sushri Archana Singh.

No. 1065 /Admin. (Services)/2021

Sushri **Archana Singh**, Chief Judicial Magistrate, Kasganj to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 1066 /Admin. (Services)/2021

Sri **Satyendra Singh Verma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Secretary (Full Time), District Legal Services Authority, Bareilly vice Sri Vishnu Deo Singh.

No. 1067 /Admin. (Services)/2021

Sri **Vishnu Deo Singh**, Secretary (Full Time), District Legal Services Authority, Bareilly to be Additional Chief Judicial Magistrate, Bareilly vice Sri Harish Chandra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bareilly.

No. 1068 /Admin. (Services)/2021

Sri **Harish Chandra**, Additional Chief Judicial Magistrate, Bareilly to be Civil Judge, Senior Division, Bareilly vice Sri Atul Chaudhary.

No. 1069 /Admin. (Services)/2021

Sri **Atul Chaudhary**, Civil Judge, Senior Division, Bareilly to be Chief Judicial Magistrate, Bareilly vice Sri Yash Pal Singh Lodhi.

No. 1070 /Admin. (Services)/2021

Sri **Yash Pal Singh Lodhi**, Chief Judicial Magistrate, Bareilly to be Civil Judge, Senior Division, Firozabad vice Sushri Seema Kumari.

No. 1071 /Admin. (Services)/2021

Sushri **Seema Kumari**, Civil Judge, Senior Division, Firozabad to be Additional Chief Judicial Magistrate, Hamirpur in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hamirpur.

No. 1072 /Admin. (Services)/2021

Sri **Umesh Yadav**, Additional Civil Judge, Senior Division, Bareilly to be Chief Judicial Magistrate, Basti vice Smt. Shweta Yadav.

No. 1073 /Admin. (Services)/2021

Smt. **Shweta Yadav**, Chief Judicial Magistrate, Basti to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1074 /Admin. (Services)/2021

Sri **Pankaj Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Secretary (Full Time), District Legal Services Authority, Sonbhadra vice Sri Devendra Kumar-II.

No. 1075 /Admin. (Services)/2021

Sri **Devendra Kumar-II**, Secretary (Full Time), District Legal Services Authority, Sonbhadra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 1076 /Admin. (Services)/2021

Sri **Ratnam Srivastav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mirzapur.

No. 1077 /Admin. (Services)/2021

Sri **Mritunjay Srivastava**, Additional Chief Judicial Magistrate (Northern Railway), Bareilly to be Civil Judge, Senior Division, Shrawasti at Bhinga vice Sri Jaihind Kumar Singh.

No. 1078 /Admin. (Services)/2021

Sri **Jaihind Kumar Singh**, Civil Judge, Senior Division, Shrawasti at Bhinga to be Additional Chief Judicial Magistrate, Gautam Buddha Nagar vice Sri Viresh Chandra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gautam Buddha Nagar.

No. 1079 /Admin. (Services)/2021

Sri **Viresh Chandra**, Additional Chief Judicial Magistrate, Gautam Buddha Nagar to be Civil Judge, Senior Division, Gonda vice Sri Ravi Shankar Gupta.

No. 1080 /Admin. (Services)/2021

Sri **Ravi Shankar Gupta**, Civil Judge, Senior Division, Gonda to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 1081 /Admin. (Services)/2021

Sri **Anupam Shaury**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate (Northern Eastern Railway), Bareilly to be Additional Chief Judicial Magistrate, Gonda in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gonda.

No. 1082 /Admin. (Services)/2021

Sushri **Arpita Yadav**, Additional Civil Judge, Junior Division, Lucknow is promoted and posted as Additional Chief Judicial Magistrate, Basti vice Sri Vinay Kumar Jaiswal.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Basti.

No. 1083 /Admin. (Services)/2021

Sri **Vinay Kumar Jaiswal**, Additional Chief Judicial Magistrate, Basti to be Additional Chief Judicial Magistrate, Moradabad vice Smt. Kavita Agrawal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moradabad.

No. 1084 /Admin. (Services)/2021

Smt. **Kavita Agrawal**, Additional Chief Judicial Magistrate, Moradabad to be Additional Chief Judicial Magistrate, Unnao vice Sri Farrukh Inam Siddiqui.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Unnao.

No. 1085 /Admin. (Services)/2021

Sri **Farrukh Inam Siddiqui**, Additional Chief Judicial Magistrate, Unnao to be Chief Judicial Magistrate, Mau vice Sri Vinod Sharma.

No. 1086 /Admin. (Services)/2021

Sri **Vinod Sharma**, Chief Judicial Magistrate, Mau to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 1087 /Admin. (Services)/2021

Sri **Rameshwar Dayal**, Civil Judge, Junior Division, Biswan-Sitapur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Meerut vice Sri Anshuman Dhunna.

No. 1088 /Admin. (Services)/2021

Sri **Anshuman Dhunna**, Civil Judge, Senior Division (Fast Track Court), Meerut to be Secretary (Full Time), District Legal Services Authority, Mahoba in the vacant court.

No. 1089 /Admin. (Services)/2021

Sushri **Vineeta Singh**, Civil Judge, Junior Division, Shikohabad-Firozabad is promoted and posted as Secretary (Full Time), District Legal Services Authority, Basti vice Sri Kuwar Mitresh Singh Kushwaha.

No. 1090 /Admin. (Services)/2021

Sri **Kuwar Mitresh Singh Kushwaha**, Secretary (Full Time), District Legal Services Authority, Basti to be Secretary (Full Time), District Legal Services Authority, Mau vice Sri Satyabir Singh.

No. 1091 /Admin. (Services)/2021

Sri **Satyabir Singh**, Secretary (Full Time), District Legal Services Authority, Mau to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 1092 /Admin. (Services)/2021

Smt. **Shraddha Bhartiya**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Malihabad at Lucknow vice Sri Sunil Kumar-II.

No. 1093 /Admin. (Services)/2021

Sri **Sunil Kumar-II**, Civil Judge, Senior Division, Malihabad-Lucknow to be Chief Judicial Magistrate, Bulandshahar vice Sri Bhoola Ram.

No. 1094 /Admin. (Services)/2021

Sri **Bhoola Ram**, Chief Judicial Magistrate, Bulandshahar to be Civil Judge, Senior Division, Bulandshahar vice Sri Rahul Singh-II.

No. 1095 /Admin. (Services)/2021

Sri **Rahul Singh-II**, Civil Judge, Senior Division, Bulandshahar to be Chief Judicial Magistrate, Sitapur vice Sri Amar Pratap Chaudhari.

No. 1096 /Admin. (Services)/2021

Sri **Amar Pratap Chaudhari**, Chief Judicial Magistrate, Sitapur to be Secretary (Full Time), District Legal Services Authority, Amroha in the vacant court.

No. 1097 /Admin. (Services)/2021

Sri **Anshu Mali Pandey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi.

No. 1098 /Admin. (Services)/2021

Sri **Ram Gopal Yadav**, Civil Judge, Junior Division, Ghatampur-Ramabainagar is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Hardoi vice Sri Arif Ahmad Ansari.

No. 1099 /Admin. (Services)/2021

Sri **Arif Ahmad Ansari**, Civil Judge, Senior Division (Fast Track Court), Hardoi to be Civil Judge, Senior Division, Bhadohi at Gyanpur vice Sri Abhinav Yadav.

No. 1100 /Admin. (Services)/2021

Sri **Abhinav Yadav**, Civil Judge, Senior Division, Bhadohi at Gyanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor.

No. 1101 /Admin. (Services)/2021

Sri **Alok Verma**, Judicial Magistrate, First Class, Jaunpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Basti vice Sri Ambareesh Tripathi.

No. 1102 /Admin. (Services)/2021

Sri **Ambareesh Tripathi**, Civil Judge, Senior Division (Fast Track Court), Basti to be Secretary (Full Time), District Legal Services Authority, Firozabad in the vacant court.

No. 1103 /Admin. (Services)/2021

Sri **Raj Babu**, Additional Chief Judicial Magistrate, Khurja-Bulandshahar to be Civil Judge, Senior Division, Fatehpur vice Sri Anand Mishra.

No. 1104 /Admin. (Services)/2021

Sri **Anand Mishra**, Civil Judge, Senior Division, Fatehpur to be Additional Chief Judicial Magistrate, Fatehpur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehpur.

No. 1105 /Admin. (Services)/2021

Sri **Arif Nisamuddin Khan**, Judicial Magistrate, First Class, Lucknow is promoted and posted as Secretary (Full Time), District Legal Services Authority, Deoria vice Sri Shivendra Kumar Mishra.

No. 1106 /Admin. (Services)/2021

Sri **Shivendra Kumar Mishra**, Secretary (Full Time), District Legal Services Authority, Deoria to be Civil Judge, Senior Division, Deoria vice Sri Anand Priya Gautam.

No. 1107 /Admin. (Services)/2021

Sri **Anand Priya Gautam**, Civil Judge, Senior Division, Deoria to be Civil Judge, Senior Division, Shahjahanpur vice Smt. Abha Pal.

No. 1108 /Admin. (Services)/2021

Smt. **Abha Pal**, Civil Judge, Senior Division, Shahjahanpur to be Chief Judicial Magistrate, Shahjahanpur vice Sri Omvir Singh-II.

No. 1109 /Admin. (Services)/2021

Sri **Omvir Singh-II**, Chief Judicial Magistrate, Shahjahanpur to be Judge Small Causes Court, Meerut vice Sri Vinay Prakash Singh.

No. 1110 /Admin. (Services)/2021

Sri **Vinay Prakash Singh**, Judge Small Causes Court, Meerut to be Civil Judge, Senior Division, Meerut vice Smt. Anju Kamboj.

No. 1111 /Admin. (Services)/2021

Smt. **Anju Kamboj**, Civil Judge, Senior Division, Meerut to be Additional Chief Judicial Magistrate, Meerut vice Sri Kuldeep Singh-I.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Meerut.

No. 1112 /Admin. (Services)/2021

Sri **Kuldeep Singh-I**, Additional Chief Judicial Magistrate, Meerut to be Chief Judicial Magistrate, Faizabad vice Sri Sanjiv Kumar Tripathi.

No. 1113 /Admin. (Services)/2021

Sri **Sanjiv Kumar Tripathi**, Chief Judicial Magistrate, Faizabad to be Civil Judge, Senior Division, Faizabad vice Sri Sarvesh Kumar Mishra.

No. 1114 /Admin. (Services)/2021

Sri **Sarvesh Kumar Mishra**, Civil Judge, Senior Division, Faizabad to be Civil Judge, Senior Division, Ballia vice Smt. Poonam Karanwal.

No. 1115 /Admin. (Services)/2021

Smt. **Poonam Karanwal**, Civil Judge, Senior Division, Ballia to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur.

No. 1116 /Admin. (Services)/2021

Smt. **Ishrat Parveen Faruqi**, Civil Judge, Junior Division, Varanasi is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Deoria vice Sri Amit Kumar.

No. 1117 /Admin. (Services)/2021

Sri **Amit Kumar**, Civil Judge, Senior Division (Fast Track Court), Deoria to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 1118 /Admin. (Services)/2021

Sri **Bateshwar Kumar**, Additional Chief Judicial Magistrate, Shikohabad-Firozabad to be Additional Chief Judicial Magistrate, Sultanpur vice Sri Shashi Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sultapur.

No. 1119 /Admin. (Services)/2021

Sri **Shashi Kumar**, Additional Chief Judicial Magistrate, Sultanpur to be Secretary (Full Time), District Legal Services Authority, Sultanpur vice Sri Satish Kumar Magan.

No. 1120 /Admin. (Services)/2021

Sri **Satish Kumar Magan**, Secretary (Full Time), District Legal Services Authority, Sultanpur to be Secretary (Full Time), District Legal Services Authority, Raebareli vice Sri Mayank Jaiswal.

No. 1121 /Admin. (Services)/2021

Sri **Mayank Jaiswal**, Secretary (Full Time), District Legal Services Authority, Raebareli to be Civil Judge, Senior Division (Fast Track Court), Muzaffar Nagar vice Sushri Shivani Tyagi.

No. 1122 /Admin. (Services)/2021

Smt. **Jyoti Agarwal**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffarnagar to be Additional Chief Judicial Magistrate, Jaunpur vice Smt. Pradipti Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jaunpur.

No. 1123 /Admin. (Services)/2021

Smt. **Pradipti Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Civil Judge, Senior Division (Fast Track Court), Sitapur vice Smt. Apeksha Singh.

No. 1124 /Admin. (Services)/2021

Smt. **Apeksha Singh**, Civil Judge, Senior Division (Fast Track Court), Sitapur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur.

No. 1125 /Admin. (Services)/2021

Sri **Pradeep Kumar Kushwaha**, Civil Judge, Junior Division, Mohammadabad-Ghazipur is promoted and posted as Secretary (Full Time), District Legal Services Authority, Gautam Buddha Nagar vice Sri Sushil Kumar-V.

No. 1126 /Admin. (Services)/2021

Sri **Sushil Kumar-V**, Secretary (Full Time), District Legal Services Authority, Gautam Buddha Nagar to be Chief Judicial Magistrate, Gautam Buddha Nagar vice Sri Shamim Ahmad Ansari.

No. 1127 /Admin. (Services)/2021

Sri **Shamim Ahmad Ansari**, Chief Judicial Magistrate, Gautam Buddha Nagar to be Chief Judicial Magistrate, Rampur vice Sri Satyendra Singh.

No. 1128 /Admin. (Services)/2021

Sri **Satyendra Singh**, Chief Judicial Magistrate, Rampur to be Civil Judge, Senior Division, Rampur vice Sri Prabodh Kumar Verma.

No. 1129 /Admin. (Services)/2021

Sri **Prabodh Kumar Verma**, Civil Judge, Senior Division, Rampur to be Civil Judge, Senior Division, Jaunpur vice Sri Mohammad Firoz.

No. 1130 /Admin. (Services)/2021

Sri **Mohammad Firoz**, Civil Judge, Senior Division, Jaunpur to be Additional Chief Judicial Magistrate, Aligarh vice Smt. Toolika Bandhu.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Aligarh.

No. 1131 /Admin. (Services)/2021

Smt. **Toolika Bandhu**, Additional Chief Judicial Magistrate, Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi.

No. 1132 /Admin. (Services)/2021

Dr. **Suresh Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gautam Buddha Nagar to be Civil Judge, Senior Division, Gautam Buddha Nagar vice Smt. Neelu Mainwal.

No. 1133 /Admin. (Services)/2021

Smt. **Neelu Mainwal**, Civil Judge, Senior Division, Gautam Buddha Nagar to be Judge Small Causes Court, Bijnor vice Sri Rakesh Singh.

No. 1134 /Admin. (Services)/2021

Sri **Rakesh Singh**, Judge Small Causes Court, Bijnor to be Chief Judicial Magistrate, Mathura vice Smt. Anju Rajpoot.

No. 1135 /Admin. (Services)/2021

Smt. **Anju Rajpoot**, Chief Judicial Magistrate, Mathura to be Chief Judicial Magistrate, Jalaun at Orai vice Sri Mahendra Kumar Rawat.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jalaun at Orai.

No. 1136 /Admin. (Services)/2021

Sri **Mahendra Kumar Rawat**, Chief Judicial Magistrate, Jalaun at Orai to be Civil Judge, Senior Division, Jalaun at Orai vice Sri Vivek Kumar Singh-I.

No. 1137 /Admin. (Services)/2021

Sri **Vivek Kumar Singh-I**, Civil Judge, Senior Division, Jalaun at Orai to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1138 /Admin. (Services)/2021

Sri **Jasveer Singh Yadav**, Additional Civil Judge, Senior Division, Bareilly to be Secretary (Full Time), District Legal Services Authority, Etawah vice Smt. Nuhin Zaidi.

No. 1139 /Admin. (Services)/2021

Smt. **Nuhin Zaidi**, Secretary (Full Time), District Legal Services Authority, Etawah to be Additional Chief Judicial Magistrate, Etawah vice Smt. Alunkrita Shakti Tripathi.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etawah.

No. 1140 /Admin. (Services)/2021

Smt. **Alunkrita Shakti Tripathi**, Additional Chief Judicial Magistrate, Etawah to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar.

No. 1141 /Admin. (Services)/2021

Smt. **Minakshi Sinha**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gautam Buddha Nagar to be Additional Chief Judicial Magistrate, Firozabad in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Firozabad.

No. 1142 /Admin. (Services)/2021

Sri **Nitin Kumar**, Additional Chief Judicial Magistrate (Northern Railway), Gorakhpur to be Civil Judge, Senior Division, Lakhimpur Kheri vice Sri Sandeep Chaudhary.

No. 1143 /Admin. (Services)/2021

Sri **Sandeep Chaudhary**, Civil Judge, Senior Division, Lakhimpur Kheri to be Chief Judicial Magistrate, Ghaziabad vice Sri Ratnesh Deep Kamal Anand.

No. 1144 /Admin. (Services)/2021

Sri **Ratnesh Deep Kamal Anand**, Chief Judicial Magistrate, Ghaziabad to be Chief Judicial Magistrate, Balrampur vice Sri Pradeep Kumar-I.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Balrampur.

No. 1145 /Admin. (Services)/2021

Sri Pradeep Kumar Singh-I, Chief Judicial Magistrate, Balrampur to be Judge Small Causes Court, Agra vice Smt. Priti Singh-II.

No. 1146 /Admin. (Services)/2021

Smt. Priti Singh-II, Judge Small Causes Court, Agra to be Chief Judicial Magistrate, Baghpat vice Sri Nishant Maan.

No. 1147 /Admin. (Services)/2021

Sri Nishant Maan, Chief Judicial Magistrate, Baghpat to be Additional Chief Judicial Magistrate, Rampur vice Smt. Sweta Choudhary.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Rampur.

No. 1148 /Admin. (Services)/2021

Smt. Sweta Choudhary, Additional Chief Judicial Magistrate, Rampur to be Civil Judge, Senior Division, Mau vice Sri Shubham Verma.

No. 1149 /Admin. (Services)/2021

Sri Shubham Verma, Civil Judge, Senior Division, Mau to be Secretary (Full Time), District Legal Services Authority, Ghaziabad vice Smt. Manju Kumari.

No. 1150 /Admin. (Services)/2021

Smt. Manju Kumari, Secretary (Full Time), District Legal Services Authority, Ghaziabad to be Chief Judicial Magistrate, Fatehpur vice Sri Prashant Shukla.

No. 1151 /Admin. (Services)/2021

Sri Prashant Shukla, Chief Judicial Magistrate, Fatehpur to be Additional Chief Judicial Magistrate, Faizabad vice Sushri Suman Tiwari.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Faizabad.

No. 1152 /Admin. (Services)/2021

Sushri Suman Tiwari, Additional Chief Judicial Magistrate, Faizabad to be Secretary (Full Time), District Legal Services Authority, Bulandshahar vice Sri Ashok Kumar Singh-IX.

No. 1153 /Admin. (Services)/2021

Sri Ashok Kumar Singh-IX, Secretary (Full Time), District Legal Services Authority, Bulandshahar to be Additional Chief Judicial Magistrate, Azamgarh vice Sri Ranvijay Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Azamgarh.

No. 1154 /Admin. (Services)/2021

Sri **Ranvijay Singh**, Additional Chief Judicial Magistrate, Azamgarh to be Secretary (Full Time), District Legal Services Authority, Lucknow vice Sushri Kavita Singh.

No. 1155 /Admin. (Services)/2021

Sushri **Kavita Singh**, Secretary (Full Time), District Legal Services Authority, Lucknow to be Civil Judge, Senior Division, Mohanlalganj-Lucknow vice Sri Sudesh Kumar.

No. 1156 /Admin. (Services)/2021

Sri **Sudesh Kumar**, Civil Judge, Senior Division, Mohanlalganj-Lucknow to be Civil Judge, Senior Division, Hamirpur vice Sri Birendr Singh.

No. 1157 /Admin. (Services)/2021

Sri **Birendr Singh**, Civil Judge, Senior Division, Hamirpur to be Judge Small Causes Court, Allahabad vice Sri Harendra Nath.

No. 1158 /Admin. (Services)/2021

Sri **Harendra Nath**, Judge Small Causes Court, Allahabad to be Chief Judicial Magistrate, Allahabad vice Sri Neeraj Kushwaha.

No. 1159 /Admin. (Services)/2021

Sri **Neeraj Kushwaha**, Chief Judicial Magistrate, Allahabad to be Additional Chief Judicial Magistrate, Allahabad vice Sri Mayank Tripathi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Allahabad.

No. 1160 /Admin. (Services)/2021

Sri **Mayank Tripathi**, Additional Chief Judicial Magistrate, Allahabad to be Civil Judge, Senior Division, Chandausi-Sambhal at Chandausi vice Smt. Jyotsna Yadav.

No. 1161 /Admin. (Services)/2021

Smt. **Jyotsna Yadav**, Civil Judge, Senior Division, Chandausi-Sambhal at Chandausi to be Chief Judicial Magistrate, Gorakhpur vice Sri Vijay Kumar Vishwakarma.

No. 1162 /Admin. (Services)/2021

Sri **Vijay Kumar Vishwakarma**, Chief Judicial Magistrate, Gorakhpur to be Judge Small Causes Court, Gorakhpur vice Smt. Tarkeshwari Singh.

No. 1163 /Admin. (Services)/2021

Smt. **Tarkeshwari Singh**, Judge Small Causes Court, Gorakhpur to be Civil Judge, Senior Division, Jhansi vice Sri Vijay Kumar Verma-II.

No. 1164 /Admin. (Services)/2021

Sri **Vijay Kumar Verma-II**, Civil Judge, Senior Division, Jhansi to be Civil Judge, Senior Division, Kairana-Shamli at Kairana vice Sushri Ruchi Tiwari.

No. 1165 /Admin. (Services)/2021

Sushri **Ruchi Tiwari**, Civil Judge, Senior Division, Kairana-Shamli at Kairana to be Additional Chief Judicial Magistrate, Mathura vice Smt. Deepti Yadav.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mathura.

No. 1166 /Admin. (Services)/2021

Smt. **Deepti Yadav**, Additional Chief Judicial Magistrate, Mathura to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur.

No. 1167 /Admin. (Services)/2021

Sri **Amit Kumar**, Civil Judge, Junior Division, Ballia is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Gorakhpur vice Smt. Preetimala Chaturvedi.

No. 1168 /Admin. (Services)/2021

Smt. **Preetimala Chaturvedi**, Civil Judge, Senior Division (Fast Track Court), Gorakhpur to be Civil Judge, Senior Division, Balrampur vice Sri Shri Pal Singh.

No. 1169 /Admin. (Services)/2021

Sri **Shri Pal Singh**, Civil Judge, Senior Division, Balrampur to be Civil Judge, Senior Division, Saharanpur vice Sri Rajeev Saran.

No. 1170 /Admin. (Services)/2021

Sri **Rajeev Saran**, Civil Judge, Senior Division, Saharanpur to be Additional Chief Judicial Magistrate, Saharanpur vice Sri Hrishikesh Pandey.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Saharanpur.

No. 1171 /Admin. (Services)/2021

Sri **Hrishikesh Pandey**, Additional Chief Judicial Magistrate, Saharanpur to be Secretary (Full Time), District Legal Services Authority, Saharanpur vice Smt. Sumita.

No. 1172 /Admin. (Services)/2021

Smt. **Sumita**, Secretary (Full Time), District Legal Services Authority, Saharanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur.

No. 1173 /Admin. (Services)/2021

Sri **Nitesh Kumar Sinha**, Civil Judge, Senior Division, Bansaon-Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 1174 /Admin. (Services)/2021

Sushri **Sudha Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Civil Judge, Senior Division, Agra vice Sri Sundar Pal.

No. 1175 /Admin. (Services)/2021

Sri **Sundar Pal**, Civil Judge, Senior Division, Agra to be Special Chief Judicial Magistrate, Agra vice Sri Yogesh Kumar Yadav.

No. 1176 /Admin. (Services)/2021

Sri **Yogesh Kumar Yadav**, Special Chief Judicial Magistrate, Agra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sultanpur.

No. 1177 /Admin. (Services)/2021

Smt. **Preeti Moga**, Civil Judge, Junior Division, Thakurdwara-Moradabad is promoted and posted as Additional Chief Judicial Magistrate, Hapur vice Sri Amit Kumar Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hapur.

No. 1178 /Admin. (Services)/2021

Sri **Amit Kumar Singh**, Additional Chief Judicial Magistrate, Hapur to be Chief Judicial Magistrate, Etah vice Sri Anil Kumar-XII.

No. 1179 /Admin. (Services)/2021

Sri **Anil Kumar-XII**, Chief Judicial Magistrate, Etah to be Chief Judicial Magistrate, Agra vice Sri Prashant Kumar-II.

No. 1180 /Admin. (Services)/2021

Sri **Prashant Kumar-II**, Chief Judicial Magistrate, Agra to be Civil Judge, Senior Division, Kushinagar at Padrauna vice Sri Shailesh Pandey.

No. 1181 /Admin. (Services)/2021

Sri **Shailesh Pandey**, Civil Judge, Senior Division, Kushinagar at Padrauna to be Additional Civil Judge, Senior Division, Kushinagar at Padrauna in the newly

created court, created vide G.O. No. 10/2016/870/Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.

No. 1182 /Admin. (Services)/2021

Smt. **Nitika Rajan**, Civil Judge, Junior Division, Kannauj is promoted and posted as Secretary (Full Time), District Legal Services Authority, Kannauj vice Sri Sachin Kumar Dixit.

No. 1183 /Admin. (Services)/2021

Sri **Sachin Kumar Dixit**, Secretary (Full Time), District Legal Services Authority, Kannauj to be Secretary (Full Time), District Legal Services Authority, Moradabad vice Smt. Nahid Sultana.

No. 1184 /Admin. (Services)/2021

Smt. **Nahid Sultana**, Secretary (Full Time), District Legal Services Authority, Moradabad to be Additional Chief Judicial Magistrate, Kasganj in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kasganj.

No. 1185 /Admin. (Services)/2021

Sri **Deependra Kumar Gupta**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Allahabad is promoted and posted as Additional Chief Judicial Magistrate, Chhibramau-Kannauj vice Sri Navneet Singh.

No. 1186 /Admin. (Services)/2021

Sri **Navneet Singh**, Additional Chief Judicial Magistrate, Chhibramau-Kannauj to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 1187 /Admin. (Services)/2021

Sri **Amit Singh-II**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Chief Judicial Magistrate, Mainpuri vice Sri Amit Mishra.

No. 1188 /Admin. (Services)/2021

Sri **Amit Mishra**, Chief Judicial Magistrate, Mainpuri to be Civil Judge, Senior Division, Mainpuri in the vacant court.

No. 1189 /Admin. (Services)/2021

Smt. **Anshu Shukla**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Secretary (Full Time), District Legal Services Authority, Kanpur Nagar vice Sri Aishwarya Pratap Singh.

No. 1190 /Admin. (Services)/2021

Sri **Aishwarya Pratap Singh**, Secretary (Full Time), District Legal Services Authority, Kanpur Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 1191 /Admin. (Services)/2021

Sri Mohammad Tauseef Raza, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar.

No. 1192 /Admin. (Services)/2021

Smt. Shruti Verma, Civil Judge, Junior Division, Kaushambi is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Kanpur Nagar in the vacant court.

No. 1193 /Admin. (Services)/2021

Sushri Nidhi Yadav, Civil Judge, Senior Division (Fast Track Court), Kanpur Nagar to be Civil Judge, Senior Division, Kunda-Pratapgarh vice Sri Rajiv Mukul Pandey.

No. 1194 /Admin. (Services)/2021

Sri Rajiv Mukul Pandey, Civil Judge, Senior Division, Kunda-Pratapgarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Unnao.

No. 1195 /Admin. (Services)/2021

Sri Saurabh Srivastava, Additional Chief Judicial Magistrate, Unnao to be Chief Judicial Magistrate, Maharajganj vice Sri Satya Pal Singh Premi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Maharajganj.

No. 1196 /Admin. (Services)/2021

Sri Satya Pal Singh Premi, Chief Judicial Magistrate, Maharajganj to be Special Chief Judicial Magistrate, Allahabad vice Smt. Pragya Singh-II.

No. 1197 /Admin. (Services)/2021

Smt. Pragya Singh-II, Special Chief Judicial Magistrate, Allahabad to be Secretary (Full Time), District Legal Services Authority, Allahabad vice Sri Chandra Mani.

No. 1198 /Admin. (Services)/2021

Sri Chandra Mani, Secretary (Full Time), District Legal Services Authority, Allahabad to be Secretary (Full Time), District Legal Services Authority, Siddhartha Nagar in the vacant court.

No. 1199 /Admin. (Services)/2021

Sri Vimal Verma, Additional Chief Judicial Magistrate, Kasia-Kushi Nagar to be Chief Judicial Magistrate, Moradabad vice Km. Alka Chaudhary.

No. 1200 /Admin. (Services)/2021

Km. Alka Chaudhary, Chief Judicial Magistrate, Moradabad to be Chief Judicial Magistrate, Mahoba vice Sri Virat Shiromani.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mahoba.

No. 1201 /Admin. (Services)/2021

Sri **Virat Shiromani**, Chief Judicial Magistrate, Mahoba to be Judge Small Causes Court, Bulandshahar vice Sri Sumit Premi.

No. 1202 /Admin. (Services)/2021

Sri **Sumit Premi**, Judge Small Causes Court, Bulandshahar to be Civil Judge, Senior Division, Farrukhabad vice Sri Achal Pratap Singh.

No. 1203 /Admin. (Services)/2021

Sri **Achal Pratap Singh**, Civil Judge, Senior Division, Farrukhabad to be Secretary (Full Time), District Legal Services Authority, Farrukhabad in the vacant court.

No. 1204 /Admin. (Services)/2021

Sri **Mukesh Yadav**, Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mohammadi-Lakhimpur Kheri to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 1205 /Admin. (Services)/2021

Sri **Saurav Singh**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Lucknow is promoted and posted as Additional Chief Judicial Magistrate, Mehrauni-Lalitpur vice Sri Vijay Kumar-IV.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mehrauni-Lalipur.

No. 1206 /Admin. (Services)/2021

Sri **Vijay Kumar-IV**, Additional Chief Judicial Magistrate, Mehrauni-Lalitpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 1207 /Admin. (Services)/2021

Sri **Dharam Veer Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Chief Judicial Magistrate, Kannauj vice Sushri Shambhavi Yadav.

No. 1208 /Admin. (Services)/2021

Sushri **Shambhavi Yadav**, Chief Judicial Magistrate, Kannauj to be Civil Judge, Senior Division, Kannauj vice Sushri Shilpi Chauhan.

No. 1209 /Admin. (Services)/2021

Sushri **Shilpi Chauhan**, Civil Judge, Senior Division, Kannauj to be Additional Chief Judicial Magistrate, Kannauj vice Sushri Priyanka Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kannauj.

No. 1210 /Admin. (Services)/2021

Sushri **Priyanka Singh**, Additional Chief Judicial Magistrate, Kannauj to be Secretary (Full Time), District Legal Services Authority, Ambedkar Nagar at Akbarpur.

No. 1211 /Admin. (Services)/2021

Smt. **Bhavya Tiwari**, Additional Civil Judge, Senior Division, Lucknow to be Additional Chief Judicial Magistrate, Lucknow vice Smt. Sapna Tripathi.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

No. 1212 /Admin. (Services)/2021

Smt. **Sapna Tripathi**, Additional Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Sultanpur vice Sri Sandeep Kumar.

No. 1213 /Admin. (Services)/2021

Sri **Sandeep Kumar**, Civil Judge, Senior Division, Sultanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 1214 /Admin. (Services)/2021

Smt. **Renu Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Secretary (Full Time), District Legal Services Authority, Jalaun at Orai in the vacant court.

No. 1215 /Admin. (Services)/2021

Sri **Sharad Kumar Chaudhary**, Additional Chief Judicial Magistrate (Special Court, Ayodhya Prakaran), Lucknow to be Chief Judicial Magistrate, Ghazipur vice Sri Sunil Kumar-VI.

No. 1216 /Admin. (Services)/2021

Sri **Sunil Kumar-VI**, Chief Judicial Magistrate, Ghazipur to be Special Chief Judicial Magistrate, Lucknow vice Smt. Purnima Sagar.

No. 1217 /Admin. (Services)/2021

Smt. **Purnima Sagar**, Special Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Lucknow vice Sri Sanjay Kumar-V.

No. 1218 /Admin. (Services)/2021

Sri **Sanjay Kumar-V**, Civil Judge, Senior Division, Lucknow to be Chief Judicial Magistrate, Chitrakoot vice Smt. Namrata Sharma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chitrakoot.

No. 1219 /Admin. (Services)/2021

Smt. **Namrata Sharma**, Chief Judicial Magistrate, Chitrakoot to be Civil Judge, Senior Division, Hathras vice Sri Sushil Kumar Singh.

No. 1220 /Admin. (Services)/2021

Sri **Sushil Kumar Singh**, Civil Judge, Senior Division, Hathras to be Additional Chief Judicial Magistrate, Hathras vice Smt. Chetna Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hathras.

No. 1221 /Admin. (Services)/2021

Smt. **Chetna Singh**, Additional Chief Judicial Magistrate, Hathras to be Secretary (Full Time), District Legal Services Authority, Hathras in the vacant court.

No. 1222 /Admin. (Services)/2021

Sri **Dibyanand**, Additional Chief Judicial Magistrate (Northern Railway), Lucknow to be Chief Judicial Magistrate, Amroha vice Sri Raghvendra Mani.

No. 1223 /Admin. (Services)/2021

Sri **Raghvendra Mani**, Chief Judicial Magistrate, Amroha to be Judge Small Causes Court, Varanasi vice Sri Rakesh.

No. 1224 /Admin. (Services)/2021

Sri **Rakesh**, Judge Small Causes Court, Varanasi to be Chief Judicial Magistrate, Barabanki vice Sri Nand Kumar.

No. 1225 /Admin. (Services)/2021

Sri **Nand Kumar**, Chief Judicial Magistrate, Barabanki to be Civil Judge, Senior Division, Barabanki vice Sri Kamala Pati-II.

No. 1226 /Admin. (Services)/2021

Sri **Kamala Pati-II**, Civil Judge, Senior Division, Barabanki to be Additional Chief Judicial Magistrate, Barabanki vice Sri Adarsh Srivastava.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Barabanki.

No. 1227 /Admin. (Services)/2021

Sri **Adarsh Srivastava**, Additional Chief Judicial Magistrate, Barabanki to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 1228 /Admin. (Services)/2021

Smt. **Arti Dwivedi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur.

No. 1229 /Admin. (Services)/2021

Sri **Swapna Anand**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Lucknow to be Civil Judge, Senior Division, Ghazipur vice Sri Ghanshyam Shukla.

No. 1230 /Admin. (Services)/2021

Sri **Ghanshyam Shukla**, Civil Judge, Senior Division, Ghazipur to be Additional Chief Judicial Magistrate, Ghazipur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghazipur.

No. 1231 /Admin. (Services)/2021

On reversion to regular line, Sri **Sunil Kumar Nagar**, Law Officer, SC/ST Commission, U.P. Lucknow is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Lucknow vice Smt. Tahreem Khan.

No. 1232 /Admin. (Services)/2021

Smt. **Tahreem Khan**, Civil Judge, Senior Division (Fast Track Court), Lucknow to be Additional Chief Judicial Magistrate, Deoria vice Sri Surya Kant Dhar Dubey.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Deoria.

No. 1233 /Admin. (Services)/2021

Sri **Surya Kant Dhar Dubey**, Additional Chief Judicial Magistrate, Deoria to be Chief Judicial Magistrate, Deoria vice Sri Bhupendra Pratap.

No. 1234 /Admin. (Services)/2021

Sri **Bhupendra Pratap**, Chief Judicial Magistrate, Deoria to be Judge Small Causes Court, Saharanpur vice Sri Surendra Prasad.

No. 1235 /Admin. (Services)/2021

Sri **Surendra Prasad**, Judge Small Causes Court, Saharanpur to be Chief Judicial Magistrate, Ballia vice Sri Ramesh Kushwaha.

No. 1236 /Admin. (Services)/2021

Sri **Ramesh Kushwaha**, Chief Judicial Magistrate, Ballia to be Secretary (Full Time), District Legal Services Authority, Rampur vice Smt. Shilpe Rani.

No. 1237 /Admin. (Services)/2021

Smt. **Shilpe Rani**, Secretary (Full Time), District Legal Services Authority, Rampur to be Civil Judge, Senior Division, Raebareli vice Smt. Richa Upadhyay.

No. 1238 /Admin. (Services)/2021

Smt. **Richa Upadhyaya**, Civil Judge, Senior Division, Raebareli to be Chief Judicial Magistrate, Raebareli vice Sri Meraj Ahmad.

No. 1239 /Admin. (Services)/2021

Sri **Meraj Ahmed**, Chief Judicial Magistrate, Raebareli to be Chief Judicial Magistrate, Lalitpur vice Sri Ravi Kumar Gupta.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lalitpur.

No. 1240 /Admin. (Services)/2021

Sri **Ravi Kumar Gupta**, Chief Judicial Magistrate, Lalitpur to be Chief Judicial Magistrate, Lucknow vice Smt. Sushil Kumari.

No. 1241 /Admin. (Services)/2021

Smt. **Sushil Kumari**, Chief Judicial Magistrate, Lucknow to be Chief Judicial Magistrate, Kaushambi vice Sri Kuldeep Singh-III.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kaushambi.

No. 1242 /Admin. (Services)/2021

Sri **Kuldeep Singh-III**, Chief Judicial Magistrate, Kaushambi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 1243 /Admin. (Services)/2021

Sri **Arvind Verma**, Additional Chief Judicial Magistrate, Railway, Mathura to be Civil Judge, Senior Division, Amroha vice Smt. Durgesh Nandini.

No. 1244 /Admin. (Services)/2021

Smt. **Durgesh Nandini**, Civil Judge, Senior Division, Amroha to be Civil Judge, Senior Division (Fast Track Court), Amroha in the vacant court.

No. 1245 /Admin. (Services)/2021

Sri **Raghuvansh Mani Singh**, Additional Chief Judicial Magistrate (Northern Railway), Moradabad to be Secretary (Full Time), District Legal Services Authority, Unnao vice Smt. Meenakshi Sonkar.

No. 1246 /Admin. (Services)/2021

Smt. **Meenakshi Sonkar**, Secretary (Full Time), District Legal Services Authority, Unnao to be Civil Judge, Senior Division, Kasganj vice Sri Narendra Kumar-V.

No. 1247 /Admin. (Services)/2021

Sri **Narendra Kumar-V**, Civil Judge, Senior Division, Kasganj to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 1248 /Admin. (Services)/2021

Sushri **Shivani Tyagi**, Civil Judge, Senior Division (Fast Track Court), Muzaffarnagar to be Civil Judge, Senior Division, Auraiya vice Smt. Saumya Giri.

No. 1249 /Admin. (Services)/2021

Smt. **Saumya Giri**, Civil Judge, Senior Division, Auraiya to be Secretary (Full Time), District Legal Services Authority, Kaushambi in the vacant court.

No. 1250 /Admin. (Services)/2021

Sri **Amit Kumar**, Additional Civil Judge, Junior Division, Mohammadabad-Ghazipur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Saharanpur vice Smt. Divya Chaudhary.

No. 1251 /Admin. (Services)/2021

Smt. **Divya Chaudhary**, Civil Judge, Senior Division (Fast Track Court), Saharanpur to be Additional Chief Judicial Magistrate, Jhansi in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jhansi.

No. 1252 /Admin. (Services)/2021

Sri **Leelu**, Civil Judge, Junior Division, Deoband-Saharanpur is promoted and posted as Additional Civil Judge, Senior Division, Deoband-Saharanpur vice Sri Sandeep.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Deoband-Saharanpur.

No. 1253 /Admin. (Services)/2021

Sri **Sandeep**, Additional Civil Judge, Senior Division, Deoband-Saharanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 1254 /Admin. (Services)/2021

Sri **Virek Aggarwal**, Civil Judge, Junior Division, Sambhal at Chandausi is promoted and posted as Additional Chief Judicial Magistrate, Chandausi-Sambhal at Chandausi.

No. 1255 /Admin. (Services)/2021

Sushri **Sonika Verma**, Additional Chief Judicial Magistrate, Chandausi-Sambhal at Chandausi to be Secretary (Full Time), District Legal Services Authority, Mathura vice Smt. Diksa Shree.

No. 1256 /Admin. (Services)/2021

Smt. **Diksha Shree**, Secretary (Full Time), District Legal Services Authority, Mathura to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 1257 /Admin. (Services)/2021

Sri **Sudhanshu Shekar Upadhyay**, Additional Civil Judge, Senior Division, Sant Kabir Nagar to be Additional Chief Judicial Magistrate, Ghaziabad vice Sri Harikesh Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 1258 /Admin. (Services)/2021

Sri **Harikesh Kumar**, Additional Chief Judicial Magistrate, Ghaziabad to be Secretary (Full Time), District Legal Services Authority, Sant Kabir Nagar vice Sri Satya Prakash Arya.

No. 1259 /Admin. (Services)/2021

Sri **Satya Prakash Arya**, Secretary (Full Time), District Legal Services Authority, Sant Kabir Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1260 /Admin. (Services)/2021

Sri **Yashwant Kumar Saroj**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Chief Judicial Magistrate, Azamgarh vice Smt. Shradha Tripathi.

No. 1261 /Admin. (Services)/2021

Smt. **Shradha Tripathi**, Chief Judicial Magistrate, Azamgarh to be Civil Judge, Senior Division, Kanpur Nagar vice Sri Manoj Kumar-II.

No. 1262 /Admin. (Services)/2021

Sri **Manoj Kumar-II**, Civil Judge, Senior Division, Kanpur Nagar to be Chief Judicial Magistrate, Pratapgarh vice Sri Kamal Singh.

No. 1263 /Admin. (Services)/2021

Sri **Kamal Singh**, Chief Judicial Magistrate, Pratapgarh to be Civil Judge, Senior Division, Ghaziabad vice Smt. Poonam Singh-II.

No. 1264 /Admin. (Services)/2021

Smt. **Poonam Singh-II**, Chief Judicial Magistrate, Ghaziabad to be Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur vice Sri Ashok Kumar-XII.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ambedkar Nagar at Akbarpur.

No. 1265 /Admin. (Services)/2021

Sri **Ashok Kumar-XII**, Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur to be Civil Judge, Senior Division, Ambedkar Nagar at Akbarpur in the vacant court.

No. 1266 /Admin. (Services)/2021

Smt. **Shweta Srivastava**, Civil Judge, Junior Division, Varanasi is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Sant Kabir Nagar vice Sri Abhishek Tripathi.

No. 1267 /Admin. (Services)/2021

Sri **Abhishek Tripathi**, Civil Judge, Senior Division (Fast Track Court), Sant Kabir Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 1268 /Admin. (Services)/2021

Sri **Shailendra Nath**, Civil Judge, Junior Division, Rath- Hamirpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Barabanki vice Sushri Pragati Singh.

No. 1269 /Admin. (Services)/2021

Sushri **Pragati Singh**, Civil Judge, Senior Division (Fast Track Court), Barabanki to be Civil Judge, Senior Division, Baghpat vice Sri Prem Prakash Jaiswal.

No. 1270 /Admin. (Services)/2021

Sri **Prem Prakash Jaiswal**, Civil Judge, Senior Division, Baghpat to be Civil Judge, Senior Division, Allahabad vice Smt. Babita Pathak.

No. 1271 /Admin. (Services)/2021

Smt. **Babita Pathak**, Civil Judge, Senior Division, Allahabad to be Civil Judge, Senior Division, Sambhal at Chandausi in the vacant court.

No. 1272 /Admin. (Services)/2021

Sri **Shailesh Kumar Maurya**, Civil Judge, Junior Division, Bansi-Siddhartha Nagar is promoted and posted as Chief Judicial Magistrate, Siddhartha Nagar vice Smt. Jyoti.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Siddhartha Nagar.

No. 1273 /Admin. (Services)/2021

Smt. **Jyoti**, Chief Judicial Magistrate, Siddhartha Nagar to be Civil Judge, Senior Division, Mathura vice Smt. Neha Banaudhia.

No. 1274 /Admin. (Services)/2021

Smt. **Neha Banaudhia**, Civil Judge, Senior Division, Mathura to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar.

No. 1275 /Admin. (Services)/2021

Sri **Sandeep Parcha**, Nyayadhikari, Gram Nyayalaya, Siyana-Bulandshahar is promoted and posted as Civil Judge, Senior Division, Siddhartha Nagar vice Sri Devendra Kumar-I.

No. 1276 /Admin. (Services)/2021

Sri **Devendra Kumar-I**, Civil Judge, Senior Division, Siddharth Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1277 /Admin. (Services)/2021

Sri **Vimlesh Saroj**, Additional Civil Judge, Junior Division, Ballia is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Bareilly vice Sri Anupam Dixit.

No. 1278 /Admin. (Services)/2021

Sri **Anupam Dixit**, Civil Judge, Senior Division (Fast Track Court), Bareilly to be Additional Chief Judicial Magistrate, Bahraich vice Sri Eshwar Saran Kannaujia.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bahraich.

No. 1279 /Admin. (Services)/2021

Sri **Eshwar Saran Kannaujia**, Additional Chief Judicial Magistrate, Bahraich to be Civil Judge, Senior Division, Bahraich vice Sri Jagannath.

No. 1280 /Admin. (Services)/2021

Sri **Jagannath**, Civil Judge, Senior Division, Bahraich to be Chief Judicial Magistrate, Bahraich vice Sri Navneet Kumar Bharti.

No. 1281 /Admin. (Services)/2021

Sri **Navneet Kumar Bharti**, Chief Judicial Magistrate, Bahraich to be Chief Judicial Magistrate, Budaun vice Smt. Sangeeta.

No. 1282 /Admin. (Services)/2021

Smt. **Sangeeta**, Chief Judicial Magistrate, Budaun to be Additional Chief Judicial Magistrate, Budaun in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Budaun.

No. 1283 /Admin. (Services)/2021

Sri **Sunil Kumar Tripathi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur to be Additional Civil Judge, Senior Division, Kushinagar at Padrauna in the newly created court, created vide G.O. No. 10/2016/870/Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.

No. 1284 /Admin. (Services)/2021

Sri **Bhagwan Das Gupta**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad.

No. 1285 /Admin. (Services)/2021

Smt. **Astha Srivastava**, Additional Chief Judicial Magistrate, Unnao to be Civil Judge, Senior Division, Maharajganj vice Sri Gaurav Prakash.

No. 1286 /Admin. (Services)/2021

Sri **Gaurav Prakash**, Civil Judge, Senior Division, Maharajganj to be Additional Chief Judicial Magistrate, Mainpuri in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mainpuri.

No. 1287 /Admin. (Services)/2021

Smt. **Shivani Rawat**, Additional Chief Judicial Magistrate, Unnao to be Secretary (Full Time), District Legal Services Authority, Jaunpur in the vacant court.

No. 1288 /Admin. (Services)/2021

Sri **Ashish Kumar Rai**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Chief Judicial Magistrate, Varanasi vice Smt. Sarvottama Nagesh Sharma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Varanasi.

No. 1289 /Admin. (Services)/2021

Smt. **Sarvottama Nagesh Sharma**, Additional Chief Judicial Magistrate, Varanasi to be Special Chief Judicial Magistrate, Varanasi vice Sri Ravi Kumar Diwakar.

No. 1290 /Admin. (Services)/2021

Sri **Ravi Kumar Diwakar**, Special Chief Judicial Magistrate, Varanasi to be Civil Judge, Senior Division, Varanasi vice Sri Mahendra Kumar Singh.

No. 1291 /Admin. (Services)/2021

Sri **Mahendra Kumar Singh**, Civil Judge, Senior Division, Varanasi to be Civil Judge, Senior Division, Sant Kabir Nagar vice Sri Shailendra Yadav.

No. 1292 /Admin. (Services)/2021

Sri **Shailendra Yadav**, Civil Judge, Senior Division, Sant Kabir Nagar to be Chief Metropolitan Magistrate, Kanpur Nagar vice Sri Chinta Ram.

No. 1293 /Admin. (Services)/2021

Sri **Chinta Ram**, Chief Metropolitan Magistrate, Kanpur Nagar to be Chief Judicial Magistrate, Lakhimpur Kheri vice Smt. Seema Singh.

No. 1294 /Admin. (Services)/2021

Smt. **Seema Singh**, Chief Judicial Magistrate, Lakhimpur Kheri to be Judge Small Causes Court, Ghaziabad vice Sri Bhartendra Singh.

No. 1295 /Admin. (Services)/2021

Sri **Bhartendra Singh**, Judge Small Causes Court, Ghaziabad to be Chief Judicial Magistrate, Varanasi vice Sri Surendra Pratap Yadav.

No. 1296 /Admin. (Services)/2021

Sri **Surendra Pratap Yadav**, Chief Judicial Magistrate, Varanasi to be Judge Small Causes Court, Sitapur vice Sri Manoj Kumar Jatav.

No. 1297 /Admin. (Services)/2021

Sri **Manoj Kumar Jatav**, Judge Small Causes Court, Sitapur to be Chief Judicial Magistrate, Muzaffarnagar vice Sri Ravi Kant Yadav.

No. 1298 /Admin. (Services)/2021

Sri **Ravi Kant Yadav**, Chief Judicial Magistrate, Muzaffar Nagar to be Chief Judicial Magistrate, Kushinagar at Padrauna vice Sri Aman Kumar Srivastava.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kushi Nagar at Padrauna.

No. 1299 /Admin. (Services)/2021

Sri **Aman Kumar Srivastava**, Chief Judicial Magistrate, Kushi Nagar at Padrauna to be Secretary (Full Time), District Legal Services Authority, Kushi Nagar at Padrauna vice Smt. Shabina Khan.

No. 1300 /Admin. (Services)/2021

Smt. **Shabina Khan**, Secretary (Full Time), District Legal Services Authority, Kushi Nagar at Padrauna to be Civil Judge, Senior Division (Fast Track Court), Kushi Nagar at Padrauna vice Sri Anupam Kumar Tripathi.

No. 1301 /Admin. (Services)/2021

Sri **Anupam Kumar Tripathi**, Civil Judge, Senior Division (Fast Track Court), Kushi Nagar at Padrauna to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 1302 /Admin. (Services)/2021

Sri **Vivek Vikram**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

No. 1303 /Admin. (Services)/2021

Sri **Vishv Jeet Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Secretary (Full Time), District Legal Services Authority, Varanasi vice Smt. Sudha Singh.

No. 1304 /Admin. (Services)/2021

Smt. **Sudha Singh**, Secretary (Full Time), District Legal Services Authority, Varanasi to be Civil Judge, Senior Division, Unnao vice Smt. Alaka Yadav.

No. 1305 /Admin. (Services)/2021

Smt. **Alaka Yadav**, Civil Judge, Senior Division, Unnao to be Chief Judicial Magistrate, Shamli at Kairana vice Rajmangal Singh Yadav.

No. 1306 /Admin. (Services)/2021

Sri Rajmangal Singh Yadav, Chief Judicial Magistrate, Shamli to be Chief Judicial Magistrate, Firozabad vice Sri Ashok Kumar Yadav-III.

No. 1307 /Admin. (Services)/2021

Sri Ashok Kumar Yadav-III, Chief Judicial Magistrate, Firozabad to be Chief Judicial Magistrate, Jhansi vice Sri Devendra Nath Goswami.

No. 1308 /Admin. (Services)/2021

Sri Devendra Nath Goswami, Chief Judicial Magistrate, Jhansi to be Chief Judicial Magistrate, Meerut vice Sri Hemant Kumar Kushwaha.

No. 1309 /Admin. (Services)/2021

Sri Hemant Kumar Kushwaha, Chief Judicial Magistrate, Meerut to be Special Chief Judicial Magistrate, Meerut vice Sri Shyam Babu.

No. 1310 /Admin. (Services)/2021

Sri Shyam Babu, Special Chief Judicial Magistrate, Meerut to be Chief Judicial Magistrate, Chandauli vice Sri Vibhanshu Sudheer.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chandauli.

No. 1311 /Admin. (Services)/2021

Sri Vibhanshu Sudheer, Chief Judicial Magistrate, Chandauli to be Civil Judge, Senior Division, Chandauli vice Sushri Ruchi Srivastava.

No. 1312 /Admin. (Services)/2021

Sushri Ruchi Srivastava, Civil Judge, Senior Division, Chandauli to be Additional Chief Judicial Magistrate, Lakhimpur Kheri in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lakhimpur Kheri.

No. 1313 /Admin. (Services)/2021

Sri Vijay Kumar Singh, Additional Chief Judicial Magistrate (Northern Railway), Varanasi to be Chief Judicial Magistrate, Pilibhit vice Smt. Chir Kumaritva.

No. 1314 /Admin. (Services)/2021

Smt. Chir Kumaritva, Chief Judicial Magistrate, Pilibhit to be Chief Judicial Magistrate, Gonda vice Sri Hari Ram.

No. 1315 /Admin. (Services)/2021

Sri Hari Ram, Chief Judicial Magistrate, Gonda to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 1316 /Admin. (Services)/2021

Sri **Mahendra Kumar Pandey**, Civil Judge, Junior Division, Baberu-Banda is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Varanasi vice Sri Ashutosh Tiwari.

No. 1317 /Admin. (Services)/2021

Sri **Ashutosh Tiwari**, Civil Judge, Senior Division (Fast Track Court), Varanasi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur.

No. 1318 /Admin. (Services)/2021

Sushri **Mukta Tyagi**, Civil Judge, Junior Division, Shamli at Kairana is promoted and posted as Additional Chief Judicial Magistrate, Agra in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 1319 /Admin. (Services)/2021

Sri **Sumit Chaudhary**, Civil Judge, Junior Division, Gunnaur- Sambhal at Chandausi is promoted and posted as Secretary (Full Time), District Legal Services Authority, Agra in the vacant court.

No. 1320 /Admin. (Services)/2021

Sri **Arjun**, Civil Judge, Junior Division, Sambhal- Sambhal at Chandausi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 1321 /Admin. (Services)/2021

Sri **Naveen Kumar**, Additional Civil Judge, Junior Division, Garmukteshwar-Hapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 1322 /Admin. (Services)/2021

Sri **Arpit Singh**, Civil Judge, Junior Division, Agra is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 1323 /Admin. (Services)/2021

Sri **Ajay Kumar**, Civil Judge, Junior Division, Saidpur-Ghazipur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 1324 /Admin. (Services)/2021

Sri **Anuj Kumar Jauher**, Civil Judge, Junior Division, Bisauli-Budaun is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Agra in the vacant court.

No. 1325 /Admin. (Services)/2021

Sushri **Nancy Dhunna**, Civil Judge, Junior Division, Meerut is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 1326 /Admin. (Services)/2021

Sri **Sachin Maurya**, Civil Judge, Junior Division, Kulpahar- Mahoba is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 1327 /Admin. (Services)/2021

Smt. **Anjali Rani**, Civil Judge, Junior Division, Hasanpur-Amroha is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Aligarh vice Smt. Anisha.

No. 1328 /Admin. (Services)/2021

Smt. **Anisha**, Civil Judge, Senior Division (Fast Track Court), Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 1329 /Admin. (Services)/2021

Sri **Manas Vatsa**, Civil Judge, Junior Division, Puwayan-Shahjahanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 1330 /Admin. (Services)/2021

Sri **Arun Kumar**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Basti is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 1331 /Admin. (Services)/2021

Sri **Mohd. Sajid**, Civil Judge, Junior Division, Tilhar-Shahjahanpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Allahabad vice Sri Tarkeshwari Prasad Singh.

No. 1332 /Admin. (Services)/2021

Sri **Tarkeshwari Prasad Singh**, Civil Judge, Senior Division (Fast Track Court), Allahabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 1333 /Admin. (Services)/2021

Sushri **Kumud Upadhyay**, Additional Civil Judge, Junior Division, Varanasi is promoted and posted as Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur.

No. 1334 /Admin. (Services)/2021

Sri **Diwakar Kumar**, Judicial Magistrate, First Class, Varanasi is promoted and posted as Secretary (Full Time), District Legal Services Authority, Auraiya in the vacant court.

No. 1335 /Admin. (Services)/2021

Sushri **Anita**, Civil Judge, Junior Division, Faizabad is promoted and posted as Secretary (Full Time), District Legal Services Authority, Azamgarh in the vacant court.

No. 1336 /Admin. (Services)/2021

Sri **Anupam Dubey**, Judicial Magistrate, First Class, Azamgarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Azamgarh.

No. 1337 /Admin. (Services)/2021

Sri **Devendra Pratap Singh**, Additional Civil Judge, Junior Division, Faizabad is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Azamgarh in the vacant court.

No. 1338 /Admin. (Services)/2021

Smt. **Shikha Yadav**, Civil Judge, Junior Division, Bahraich is promoted and posted as Secretary (Full Time), District Legal Services Authority, Bahraich in the vacant court.

No. 1339 /Admin. (Services)/2021

Smt. **Ranjana Saroj**, Civil Judge, Junior Division, Allahabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 1340 /Admin. (Services)/2021

Sri **Vipin Yadav**, Additional Civil Judge, Junior Division, Chakia- Chandauli is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 1341 /Admin. (Services)/2021

Sri **Anubhav Katiyar**, Civil Judge, Junior Division, Mehrauni- Lalitpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1342 /Admin. (Services)/2021

Sushri **Sadhana Giri**, Judicial Magistrate, First Class, Faizabad is promoted and posted as Additional Chief Judicial Magistrate, Bhadohi at Gyanpur in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bhadohi at Gyanpur.

No. 1343 /Admin. (Services)/2021

Sri **Shobit Bansal**, Nyayadhikari, Gram Nyayalaya, Baraut- Baghpat is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor.

No. 1344 /Admin. (Services)/2021

Sushri **Neelam Saroj**, Civil Judge, Junior Division, Sultanpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Bijnor in the vacant court.

No. 1345 /Admin. (Services)/2021

Sri **Amod Kanth**, Civil Judge, Junior Division, Khair- Aligarh is promoted and posted as Additional Chief Judicial Magistrate, Nagina-Bijnor in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Nagina-Bijnor.

No. 1346 /Admin. (Services)/2021

Sri **Mohd. Sajid**, Civil Judge, Junior Division, Haidargarh-Barabanki is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun.

No. 1347 /Admin. (Services)/2021

Sushri **Priyanka**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Agra is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Budaun in the vacant court.

No. 1348 /Admin. (Services)/2021

Smt. **Shraddha Deva**, Civil Judge, Junior Division, Jalesar-Etah is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Bulandshahar.

No. 1349 /Admin. (Services)/2021

Sushri **Kamayani Dubey**, Judicial Magistrate, First Class, Raebareli is promoted and posted as Secretary (Full Time), District Legal Services Authority, Chandauli in the vacant court.

No. 1350 /Admin. (Services)/2021

Smt. **Vidushi Meha**, Judicial Magistrate, First Class, Lucknow is promoted and posted as Secretary (Full Time), District Legal Services Authority, Chitrakoot in the vacant court.

No. 1351 /Admin. (Services)/2021

Sri **Praveen Kumar**, Nyayadhikari, Gram Nyayalaya, Manikpur-Chitrakoot is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Chitrakoot in the vacant court.

No. 1352 /Admin. (Services)/2021

Smt. **Urooj Fatima**, Civil Judge, Junior Division, Mohammadi-Lakhimpur Kheri is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etawah.

No. 1353 /Admin. (Services)/2021

Sri **Narendra Kumar**, Civil Judge, Junior Division, Bijnor is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etawah.

No. 1354 /Admin. (Services)/2021

Smt. **Ankita Dhama**, Additional Civil Judge, Junior Division, Bijnor is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Etawah in the vacant court.

No. 1355 /Admin. (Services)/2021

Smt. **Pallavi Singh**, Judicial Magistrate, First Class, Allahbad is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Faizabad in the vacant court.

No. 1356 /Admin. (Services)/2021

Sushri **Shahnaz Ansari**, Civil Judge, Junior Division, Faridpur-Bareilly is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1357 /Admin. (Services)/2021

Smt. **Anuradha Shukla**, Special Judicial Magistrate (Air and Water Pollution), Lucknow is promoted and posted as Secretary (Full Time), District Legal Services Authority, Fatehpur in the vacant court.

No. 1358 /Admin. (Services)/2021

On reversion to the regular line Sushri **Roma Gupta**, Law Officer (Women) U.P. Rajya Mahila Ayog, Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Fatehpur.

No. 1359 /Admin. (Services)/2021

Sri **Mahendra Singh Paswan**, Judicial Magistrate, First Class, Barabanki is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Fatehpur in the vacant court.

No. 1360 /Admin. (Services)/2021

Sri **Suvrat Pathak**, Special Judicial Magistrate (CBI), Lucknow is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Firozabad in the vacant court.

No. 1361 /Admin. (Services)/2021

Sri **Avadhesh Kumar**, Civil Judge, Junior Division, Jewar-Gautam Buddha Nagar is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Gautam Buddha Nagar vice Sri Vikas Kumar Verma.

No. 1362 /Admin. (Services)/2021

Sri **Vikas Kumar Verma**, Civil Judge, Senior Division (Fast Track Court), Gautambuddha Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gautambuddha Nagar.

No. 1363 /Admin. (Services)/2021

Sri **Prafful Kumar Chaudhary**, Civil Judge, Junior Division, Ambedkarnagar at Akbarpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 1364 /Admin. (Services)/2021

Sri **Abhishek Jaiswal**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Faizabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 1365 /Admin. (Services)/2021

Sri **Sandeep Singh**, Civil Judge, Junior Division, Jalaun at Orai is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 1366 /Admin. (Services)/2021

Sushri **Sushama**, Civil Judge, Junior Division, Jaunpur is promoted and posted as Secretary (Full Time), District Legal Services Authority, Gonda in the vacant court.

No. 1367 /Admin. (Services)/2021

Sri **Krishn Pratap Singh**, Civil Judge, Junior Division, Kasia-Kushinagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gonda.

No. 1368 /Admin. (Services)/2021

Sushri **Naseha Waseem**, Civil Judge, Junior Division, Deoria is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Gonda in the vacant court.

No. 1369 /Admin. (Services)/2021

Sri **Deepak Nath Saraswati**, Civil Judge, Junior Division, Bhadohi at Gyanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 1370 /Admin. (Services)/2021

Sri **Prabhash Tripathi**, Judicial Magistrate, First Class, Bhadohi at Gyanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 1371 /Admin. (Services)/2021

Sri **Chandan Kumar Singh**, Civil Judge, Junior Division, Najibabad-Bijnor is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 1372 /Admin. (Services)/2021

Sri **Vikash Kumar Singh**, Civil Judge, Junior Division, Garotha-Jhansi is promoted and posted as II-Civil Judge, Senior Division, Hapur in the vacant court.

No. 1373 /Admin. (Services)/2021

Smt. **Rashmi Chand**, Civil Judge, Junior Division, Faizabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi.

No. 1374 /Admin. (Services)/2021

Smt. **Partibha**, Civil Judge, Junior Division, Muzaffarnagar is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Hathras in the vacant court.

No. 1375 /Admin. (Services)/2021

Sri **Gajendra Singh**, Civil Judge, Junior Division, Mathura is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Jalaun at Orai in the vacant court.

No. 1376 /Admin. (Services)/2021

Sushri **Sucheta Chaurasia**, Civil Judge, Junior Division, Raebareli is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

No. 1377 /Admin. (Services)/2021

Smt. **Shweta Chandra**, Judicial Magistrate, First Class, Gonda is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

No. 1378 /Admin. (Services)/2021

Sushri **Smriti Chaurasia**, Civil Judge, Junior Division, Safipur-Unnao is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Jaunpur in the vacant court.

No. 1379 /Admin. (Services)/2021

Sushri **Shital Priyadarshi**, Nyayadhikari, Gram Nyayalaya, Gola-Gorakhpur is promoted and posted as Secretary (Full Time), District Legal Services Authority, Jhansi in the vacant court.

No. 1380 /Admin. (Services)/2021

Sri **Kanhaiya ji**, Civil Judge, Junior Division, Atrauli-Aligarh is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Jhansi in the vacant court.

No. 1381 /Admin. (Services)/2021

Sri **Anuj Kumar Thakur**, Judicial Magistrate, First Class, Ballia is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 1382 /Admin. (Services)/2021

Sushri **Sneha**, Civil Judge, Junior Division, Kanpur Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 1383 /Admin. (Services)/2021

Sri **Alok Yadav**, Additional Civil Judge, Junior Division, Bhadohi at Gyanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 1384 /Admin. (Services)/2021

Dr. **Vivek Kumar**, Civil Judge, Junior Division, Dumariaganj-Siddharth Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 1385 /Admin. (Services)/2021

Sri **Vineet Kumar Yadav**, Civil Judge, Junior Division/ Judicial Magistrate, Lalganj Ajhara-Pratapgarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 1386 /Admin. (Services)/2021

Sri **Virendra Kumar**, Civil Judge, Junior Division, Kayamganj-Farrukhabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 1387 /Admin. (Services)/2021

Sri **Gyanendra Kumar**, Metropolitan Magistrate, Kanpur Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 1388 /Admin. (Services)/2021

Sri **Vijay Bhan**, Judicial Magistrate, First Class, Ballia is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 1389 /Admin. (Services)/2021

Sushri **Nitisha Singh**, Additional Civil Judge, Junior Division, Lucknow is promoted and posted as Secretary (Full Time), District Legal Services Authority, Kasganj in the vacant court.

No. 1390 /Admin. (Services)/2021

Sri **Avinash Chandra Gautam**, Judicial Magistrate, First Class, Faizabad is promoted and posted as Secretary (Full Time), District Legal Services Authority, Lakhimpur Kheri in the vacant court.

No. 1391 /Admin. (Services)/2021

Smt. **Kurnika Awadh**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority Gautam Buddha Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 1392 /Admin. (Services)/2021

Smt. **Mona Singh**, Civil Judge, Junior Division, Mirzapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 1393 /Admin. (Services)/2021

Smt. **Chhavi Kumari**, Civil Judge, Junior Division, Gorkhpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 1394 /Admin. (Services)/2021

Sri **Sawan Kumar Vikas**, Civil Judge, Junior Division, Purva-Unnao is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Lakhimpur Kheri in the vacant court.

No. 1395 /Admin. (Services)/2021

Sri **Akshaydeep Yadav**, Civil Judge, Junior Division, Chhata-Mathura is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Lalitpur in the vacant court.

No. 1396 /Admin. (Services)/2021

Sri **Ambrish Kumar Srivastava**, Civil Judge, Junior Division, Basti is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 1397 /Admin. (Services)/2021

Smt. **Ila Chaudhary**, Civil Judge, Junior Division, Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 1398 /Admin. (Services)/2021

Sri **Abhishek Khare**, Civil Judge, Junior Division, Charkhari-Mahoba is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 1399 /Admin. (Services)/2021

Sushri **Gargi Sharma**, Civil Judge, Junior Division, Etawah is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 1400 /Admin. (Services)/2021

Sri **Shantanu Tyagi**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority Jhansi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 1401 /Admin. (Services)/2021

Smt. **Ranjini Shukla**, Civil Judge, Junior Division, Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 1402 /Admin. (Services)/2021

Sri **Prashant Mishra**, Judicial Magistrate, First Class, Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 1403 /Admin. (Services)/2021

Sri **Swatantra Singh Rawat**, Civil Judge, Junior Division, Musafirkhana-Sultanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 1404 /Admin. (Services)/2021

Sri **Prag Dutt Shukla**, Civil Judge, Junior Division, Barabanki is promoted and posted as Secretary (Full Time), District Legal Services Authority, Maharajganj in the vacant court.

No. 1405 /Admin. (Services)/2021

Sri **Balwant Kumar Bharti**, Judicial Magistrate, First Class, Mau is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Maharajganj in the vacant court.

No. 1406 /Admin. (Services)/2021

Sri **Satyendra Kumar Chaudhary**, Nyayadhikari, Gram Nyayalaya, Sidhaulti-Sitapur is promoted and posted as Secretary (Full Time), District Legal Services Authority, Mainpuri in the vacant court.

No. 1407 /Admin. (Services)/2021

Sri **Ravi Kumar Sagar**, Civil Judge, Junior Division, Aonla-Bareilly is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Mainpuri in the vacant court.

No. 1408 /Admin. (Services)/2021

Sushri **Anupam Singh**, Civil Judge, Junior Division, Bisalpur-Pilibhit is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 1409 /Admin. (Services)/2021

Sri **Vikas Chaudhary**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Bareilly is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 1410 /Admin. (Services)/2021

Sri **Neeraj Gond**, Judicial Magistrate, First Class, Deoria is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Mathura in the vacant court.

No. 1411 /Admin. (Services)/2021

Sushri **Priti Bhushan**, Civil Judge, Junior Division, Tanda-Ambedkar Nagar is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Mau in the vacant court.

No. 1412 /Admin. (Services)/2021

Sri **Parag Yadav**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Meerut is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 1413 /Admin. (Services)/2021

Smt. **Swati Chandra**, Civil Judge, Junior Division, Meerut is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 1414 /Admin. (Services)/2021

Sri **Anoop Kumar Pandey**, Judicial Magistrate, First Class, Basti is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 1415 /Admin. (Services)/2021

Smt. **Smita Goswami**, Civil Judge, Junior Division, Garhmukteshwar-Hapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 1416 /Admin. (Services)/2021

Sri **Danvir Singh**, Civil Judge, Junior Division, Kalpi-Jalaun at Orai is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 1417 /Admin. (Services)/2021

Sri **Sarvesh Singh Yadav**, Civil Judge, Junior Division, Atarra-Banda is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Moradabad vice Sri Nitiwan Nigam.

No. 1418 /Admin. (Services)/2021

Sri **Nitiwan Nigam**, Civil Judge, Senior Division (Fast Track Court), Moradabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 1419 /Admin. (Services)/2021

Smt. **Priyanka Rani**, Civil Judge, Junior Division, Khurja-Bulandshahar is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Pilibhit in the vacant court.

No. 1420 /Admin. (Services)/2021

Sri **Niraj Kumar Tripathi**, Civil Judge, Junior Division, Azamgarh is promoted and posted as Secretary (Full Time), District Legal Services Authority, Pratapgarh in the vacant court.

No. 1421 /Admin. (Services)/2021

Smt. **Archana Tiwari**, Judicial Magistrate, First Class, Varanasi is promoted and posted as Additional Civil Judge, Senior Division, Pratapgarh.

No. 1422 /Admin. (Services)/2021

Sri **Balram Das**, Civil Judge, Junior Division, Azamgarh is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Pratapgarh in the vacant court.

No. 1423 /Admin. (Services)/2021

Sri **Sumit Kumar**, Civil Judge, Junior Division, Mau-Chitrakoot is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 1424 /Admin. (Services)/2021

Sri **Suryabhan Kumar Verma**, Civil Judge, Junior Division, Iglas-Aligarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 1425 /Admin. (Services)/2021

Smt. **Anita Singh**, Civil Judge, Junior Division, Aligarh is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Raebareli in the vacant court.

No. 1426 /Admin. (Services)/2021

Smt. **Anchal Kasana**, Civil Judge, Junior Division, Saharanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur.

No. 1427 /Admin. (Services)/2021

Sri **Brahmpal Singh**, Civil Judge, Junior Division, Sadabad-Hathras is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Rampur in the vacant court.

No. 1428 /Admin. (Services)/2021

Sri **Mayank Prakash**, Civil Judge, Junior Division, Mahmoodabad-Sitapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur.

No. 1429 /Admin. (Services)/2021

Smt. **Asma Sultana**, Judicial Magistrate, First Class, Meerut is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur.

No. 1430 /Admin. (Services)/2021

Sri **Mohd. Zulqarnain Alam**, Civil Judge, Junior Division, Sardhana-Meerut is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Shahjahanpur in the vacant court.

No. 1431 /Admin. (Services)/2021

Smt. **Siddiqui Saima Jarrar Alam**, Civil Judge, Junior Division, Chakia-Chandauli is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sultanpur.

No. 1432 /Admin. (Services)/2021

Sri **Kshitish Pandey**, Civil Judge, Junior Division, Lucknow is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Sultanpur in the vacant court.

No. 1433 /Admin. (Services)/2021

Sri **Ujjwal Upadhyay**, Civil Judge, Junior Division, Maudaha-Hamirpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

BY ORDER OF THE COURT,

**Sd/-
(ASHISH GARG)
REGISTRAR GENERAL**

No. 181/Admin. (Services)/2021 Dated: Allahabad : April 09, 2021

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve the Officers concerned, if any.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on **12th April, 2021** and they shall proceed to take over charge of their new postings after availing of their usual joining time as per rules.

The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

The Officers who are on quarantine leave due to COVID-19 positive /maternity leave/some other medical exigencies, due to which they are not in a position to move physically, be asked to handover and takeover charge on paper from their present place of posting and charge certificate of handing and taking over be transmitted to the High Court under intimation to their present District Judge and the District Judge where the officer has been transferred.

9. The District & Sessions Judges, Agra, Aligarh, Gorakhpur, Lucknow, Mathura, Moradabad and Varanasi with the request to kindly recommend the names of suitable officers of the cadre of Civil Judge (Senior Division) excluding the name of Judge Small Causes Court and Chief Judicial Magistrate for being posted as A.C.JM (Northern Eastern Railway), Agra, A.C.JM (Northern Railway), Aligarh, A.C.JM (Northern Railway), Gorakhpur, A.C.JM (Northern Eastern Railway), Northern

Railway), Lucknow, A.C.J.M. (Spl. Court Ayodhya Prakaran), Lucknow, A.C.JM (Railway), Mathura, A.C.JM (Northern Railway), Moradabad and A.C.JM (Northern Railway), Varanasi, respectively.

10. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Registrar (Judicial) (Inspection), High Court, Allahabad.
13. The Registrar (Judicial) (Computer)/ In-charge Computer Centre, High Court, Allahabad
14. The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
15. The Joint Registrar (Judicial) (Litigation), High Court, Allahabad.
16. The Deputy Registrar (Misc.), High Court, Allahabad.
17. The Deputy Registrar (G), High Court, Allahabad with the request to take necessary steps regarding Class III & IV employees for newly created court at Deoria vide G.O. No. 10/2016/870/ Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.
18. The Section Officer(Admin.A-3), Section, High Court, Allahabad.
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. P.Ss. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-

**(RAN VIJAY PRATAP SINGH)
JOINT REGISTRAR (J) (SERVICES)**